

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 55(ND)/2016

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2018**

**NAME OF THE COMPANY:** Rajeev Behl Vs. M/s. S. S. Con-Build Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Mr. Kirish, Advocate		
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	For the Respondents (s):	Mr. Aditya Singhal, Advocate		
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**ORDER**

Notice of this application had been issued on 16<sup>th</sup> July, 2018. Be listed for the date already fixed i.e. 28<sup>th</sup> August, 2018.

*Sd/-*

**(Deepa Krishan)**  
**Member (T)**

*-Sd-*

**(Ina Malhotra)**  
**Member (J)**